

**The Cinematograph (Amendment) Bill, 2023 passed by the Rajya Sabha ? laid**

**SECRETARY GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Cinematograph (Amendment) Bill, 2023 which has been passed by the Rajya Sabha at its sitting held on the 27<sup>th</sup> July, 2023.?

2. Sir, I lay on the Table the Cinematograph (Amendment) Bill, 2023, as passed by Rajya Sabha on the 27<sup>th</sup> July, 2023.

\_\_\_\_\_ ? (*Interruptions*)

**12.02½hrs**